

11.9.2007.

Hon'ble Mr. M. Kanthaiah, Member (J)
Hon'ble Mr. P.K. Chatterji, Member (A)

Appl: Shri Praveen Kumar.

Resp: Shri S. Verma.

Applicant counsel file M.P. 2073/2007 seeking permission to withdraw the O.A. with liberty to file fresh O.A. Accordingly, M.P. is allowed and thus the O.A. is dismissed as withdrawn with liberty to file fresh O.A.

Member(A)

Member(J)

11-9-2007

or
copy of order
dated 11-9-2007
for parcel
12-9-2007